

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/245/ (IB)/2017  
NAME OF THE PETITIONER(S) : COSMA INTERNATIONAL INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : KRISHNAA ENERGY PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

C. MADANAGOPAL  
v. Mahadev

Counsel for  
petitioner  
counsel for  
Respondent

C. Madanagopal  
09/08/2017  
v. Mahadev

ORDER

Counsels for both the parties present. Counsel for the Corporate Debtor prayed for time for reporting the correct figure with regard to the outstanding debt. At request, time is enlarged. Put up on **21.08.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)